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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.164/ BB/2017	-	Await report from ROC	252(3)	Sahaja Agritech Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

The matter is listed today for report of ROC. Await report from ROC, Karnataka. Assistant from PCS office is present.

List it on 13.03.2018.

MEMBER (T)

MEMBER (J)